

3

CAT/J/12

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL**

**NEW BOMBAY BENCH**

O.A. No.436/89

198

~~L.A. No.~~

DATE OF DECISION 30.8.1990

Shri Krishna V. Tamhaney, Bombay Petitioner

Mr. J.M. Deshmukh, Advocate for the Petitioner (s)

Versus

Union of India and Others Respondent

Mr. P.M. Pradhan Advocate for the Respondent (s)

**CORAM**

The Hon'ble Mr. G. Sreedharan Nair, Vice-Chairman

The Hon'ble Mr. M.Y. Priolkar, Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

*rus*